GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:2895 ANSWERED ON:30.03.2012 GLOBAL POWER COMPANIES IN POWER SECTOR Roy Shri Arjun;Singh Shri Rajiv Ranjan (Lalan)

Will the Minister of POWER be pleased to state:

- (a) whether large global powercompanies have expressed desire to getinvolved in the power sector in the country;
- (b) if so, the details thereof and thenames of such companies;
- (c) whether certain changes are required in the power sector in the country beforethe said companies enter this sector; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIK.C. VENUGOPAL)

- (a) to (d): As per extant policy, Foreign Direct Investment (FDI) up to 100% is permitted in power sector, under the automatic route, for .
- (i) Generation and transmission of electric energy produced in hydro electric, coal/lignite based thermal, oil based thermal and gas based thermal power plants.
- (ii) Non-Conventional Energy Generation and Distribution.
- (iii) Distribution of elective energy to households, industrial, commercial and other users; and
- (iv) Power Trading.

Accordingly, any global power company can enter the power sector through FDI route. Further, several global power plant equipment manufacturing companies from Japan, Europe and USA have formed Joint Venture with Indian Companies for establishing base in India for manufacture of supercritical boilers/turbine generators and technology transfer. The companies are MHI, Japan with L&T; Hitachi, Japan with BGR; Toshiba, Japan with JSW; Alstom, France with Bharat Forge; Ansaldo Caldie, Italy with Gammon; Babcock & Wilcox, USA with Thermax; Hitachi Power Europe GmbH (Germany) with BGR. Moreover, Doosan, Korea (100% FDI) has come to establish its manufacturing facilities on their own strength.